

14

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P.No.222/99 in  
O.A.NO.2910/97

Hon'ble Smt. Lakshmi Swaminathan, Member(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 12th day of October, 1999

Shri Ram Kumar  
s/o Sri Bal Raj  
r/o T/502, Gali No.3  
Prem Nagar  
Near Hanuman Mandir  
New Delhi - 8. .. Petitioner

(By Shri Sanjay K. Dass, Advocate)

Vs.

Sri R.K.Mitra, DGM  
Delhi Milk Scheme  
Najabgarh Road  
West Patel Nagar  
New Delhi-8. ... Contemner

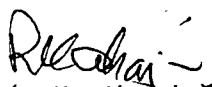
(By Shri V.S.R.Krishna, Advocate)

O R D E R (Oral)

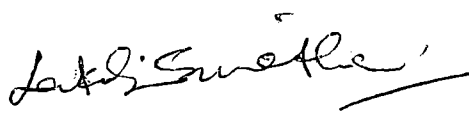
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Learned counsel for the petitioner submits that the petitioner has no further grievance as the respondents have fully complied with the Tribunals order dated 15.9.1998 in OA No.2910/97.

2. In the above circumstances CP No.222/99 is dismissed. Notice issued to the respondent is discharged.

  
(R.K. Ahooja)  
Member(A)

/rao/

  
(Smt. Lakshmi Swaminathan)  
Member(J)